

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO 1354
ANSWERED ON 11.02.2026

STATUS OF PANCHAYAT ELECTIONS

1354. SHRI SANJAY SINGH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) list of States/Union Territories where Panchayat elections were delayed beyond the constitutional deadline of five years along with the original due date, last election date and the current status of pending polls for Gram Panchayats, Block Panchayats and Zilla Parishads;
- (b) number of Panchayat bodies (Gram Panchayats, Block Panchayats and Zila Parishads) whose tenure expired without fresh elections as on date, with State-wise/UT-wise; and
- (c) the amount of Central grants under schemes such as 15th Finance Commission and other rural development funds that has been withheld or not released due to these delayed Panchayat elections, State-wise and year-wise details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH)

(a) & (b) The details of the States and Union Territories, where Panchayat elections were delayed is placed in **Annexure I**.

(c) The details of withheld/non release of 15th Finance Commission grant due to delayed or non-conduct of Panchayat elections, State-wise and year-wise as on 02.02.2026 is placed at **Annexure II**.

Ministry of Rural Development has informed that in their schemes such as Mahatma Gandhi National Rural Employment Guarantee Scheme, Saansad Adarsh Gram Yojana, Mission Antodaya, Deendayal Antyodaya Yojana—National Rural Livelihood Mission, National Social Assistance Programme and Pradhan Mantri Awas Yojana Gramin there are no separate provision for panchayat-wise release of funds.

Annexure-I

Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 1354
answered on 11.02.2026 on “Status of Panchayat Elections”

List of States and UTs with delayed Panchayat Election

Sl. No	Name of the States/UTs	Original Due Date	Last Election Date	Remarks
1	Gujarat	Gram Panchayat: March, 2023 Block Panchayat: March, 2023 District Panchayat: March, 2023	Gram Panchayat: February, 2018 (121 out of 14805) Block Panchayat: February, 2018 (4 out of 238) District Panchayat: February, 2018 (2 out of 31)	Elected in the selected Gram Panchayat, Block Panchayat and District Panchayat is due since 2023.
2	Karnataka	Gram Panchayat: December, 2025 Block Panchayat: February, 2021 District Panchayat: February, 2021	Gram Panchayat: December, 2020 Block Panchayat: February, 2016 District Panchayat: February, 2016	Election in Gram Panchayat is due since December 2025. Whereas, for Block Panchayat and District Panchayat it is due since 2021.
3	Maharashtra	Block Panchayat: January/February, 2022 District Panchayat: January/February, 2022	Block Panchayat: January/February, 2017 District Panchayat: January/February, 2017	Election in Block Panchayat and District Panchayat is due since 2022.
4	Manipur	Gram Panchayat: October, 2022 Block Panchayat: Not Applicable District Panchayat: October, 2022	Gram Panchayat: October, 2017 Block Panchayat: Not Applicable District Panchayat: October, 2017	Election in Gram Panchayat and District Panchayat is due since 2022. The provision of Panchayat Samiti (Block Panchayat) was inserted in

				the Manipur Panchayati Raj Act, 1994 vide 8th Amendment Act, 2023, notified in Gazette on 22nd February, 2023.
5	Rajasthan	<p>Gram Panchayat: January 2025</p> <p>Gram Panchayat: March, 2025</p> <p>Gram Panchayat: September-October, 2025</p> <p>Block Panchayat: November - December, 2025</p> <p>DP: November - December, 2025</p>	<p>Gram Panchayat: January, 2020 (6759 out of 11320)</p> <p>Gram Panchayat: March, 2020 (704 out of 11320)</p> <p>Gram Panchayat: Sept.-Oct., 2020 (3847 out of 11320)</p> <p>Block Panchayat: November - December, 2020 (222 out of 352)</p> <p>DP: November - December, 2020 (21 out of 33)</p>	Election in Gram Panchayat, Block Panchayat and District Panchayat is due since 2025.
6	Tamil Nadu	January 2025	December, 2019	Election in Gram Panchayat, Block Panchayat and District Panchayat is due since January 2025.
7	Telangana	<p>Block Panchayat: July, 2024</p> <p>District Panchayat: July, 2024</p>	<p>Block Panchayat: May, 2019</p> <p>District Panchayat: May, 2019</p>	Election in Block Panchayat and District Panchayat is due since July 2024.
Union Territories				
8	Jammu and Kashmir	<p>Gram Panchayat: January, 2024</p> <p>Block Panchayat: January, 2024</p>	<p>Gram Panchayat: Nov-Dec, 2018</p> <p>Block Panchayat: October - November, 2019</p>	Election in Gram Panchayat and Block Panchayat is due since January 2024.
9	Ladakh	Gram Panchayat:	Gram Panchayat:	Election in Gram

		Not Available Block Panchayat: Not Available District Panchayat: Available	Not Available Block Panchayat: Not Available District Panchayat: Not Available	Panchayat, Block Panchayat and District Panchayat is due since January 2024.
10	Lakshadweep	Gram Panchayat: December, 2022 Block Panchayat: Not Applicable District Panchayat: December, 2022	Gram Panchayat: December, 2017 Block Panchayat: Not Applicable District Panchayat: December, 2017	Election in Gram Panchayat and District Panchayat is due since December 2022.
11	Puducherry	Gram Panchayat: July, 2011 Block Panchayat: July, 2011 District Panchayat: Not Applicable	Gram Panchayat: June, 2006 Block Panchayat: June, 2006 District Panchayat: Not Applicable	Election in Gram Panchayat and Block Panchayat is due since July 2011.

Source: Data as available on the website of the States/UTs or as provided by them to Ministry of Panchayati Raj

Annexure II

Annexure referred to in reply to part (c) of Rajya Sabha Unstarred Question No. 1354
answered on 11.02.2026 on “Status of Panchayat Elections”

Details of withheld/non release of 15th Finance Commission grant due to delayed or non-conduct of Panchayat elections, State-wise and year-wise

Sl. No.	States/Year	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	21.15	33.25	33.55	42.03	31.63
2	Haryana	0.00	0.70	0.00	0.00	0.00
3	Karnataka	1.50	369.45	373.50	395.55	0.00
4	Maharashtra	39.84	764.29	880.79	1606.28	754.05
5	Rajasthan	0.00	1.66	0.00	0.00	785.90
6	Tamil Nadu	0.00	0.00	0.00	0.00	1572.25
7	Uttarakhand	6.30	0.79	0.87	0.70	0.00

As per Ministry of Finance, Department of Expenditure guidelines dated 2-6-2022, as soon as the concerned local body becomes eligible (either by way of holding elections or fulfilling the eligibility criteria stipulated), Ministry of Panchayati Raj may recommend release of withheld portion of grant due to these bodies within the award period. The Department of Expenditure will release the withheld portion subject to availability of funds.
